

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No.695/2026

SANJAY SINGH

Appellant

VERSUS

STATE OF U.P

Respondent

[FOR FINAL DISPOSAL]

I.A. No.259870/2025-EXEMPTION FROM FILING O.T.

Date : 21-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Anurag Kishore, AOR  
Ms. Ritika Shrivastava, Adv.  
Mr. Lakhan Kumar Mishra, Adv.  
Ms. Somna Dhowan, Adv.

For Respondent(s) : Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Learned counsel appearing for the appellant submits that the trial court records have been received yesterday.
2. He seeks and is granted two weeks' time to prepare himself.
3. Relist the appeal after two weeks.

(RASHMI DHYANI PANT)  
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)  
COURT MASTER (NSH)